COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 257 OF 2018

Dated: <u>17th September, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar Industries Association ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commissioner & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Kumar Dubey

Mr. Kishan Kant Dubey Mr. Suraj Samdarshi Mr. Pankaj Bhagat Ms. Tusharika Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal

Mr. Shubham Arya for R-2

Mr. Subir Kumar Mr. Ashish Verma Ms. Srishti Thukral Ms. Anika Madhura

<u>ORDER</u>

Admit.

Issue Notice to the Respondents returnable on 28.11.2018

The learned counsel appearing for the Respondent No. 2 prays for six weeks' time to file the reply .

Submission made by the learned counsel appearing for the Respondent No. 2, as stated above, is placed on record.

The learned counsel appearing for the Respondent No.2 is permitted to file reply on or before 29.10.2018 after serving copy to the learned counsel for the opposite sides. Thereafter, rejoinder, if any, may be filed on or before 27.11.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on <u>28.11.2018</u> as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member
Pr/pk

(Justice N.K. Patil) Judicial Member